## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 156 OF 2017**

**Dated: 31<sup>st</sup> May, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

**Aravali Power Company Private Ltd.** 

...Appellant(s)

Vs.

Haryana Power Purchase Centre & Ors.

...Respondent(s)

Counsel for Appellant(s) : Mr. M.G.Ramachandran

Ms. Ranjthitha ramachandran

Ms. Poorva Saigal Ms. Anshree Bardhan Mr. Shubham Arya

## **ORDER**

Admit. Issue notice to the Respondents returnable on 03.07.2017. Dasti, in addition, is permitted.

List the matter on <u>03.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

pr/kt